

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) – 212 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

NAME OF THE COMPANY: M/s Innovative House Industries Pvt. Ltd. V/s
M/s Jap Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

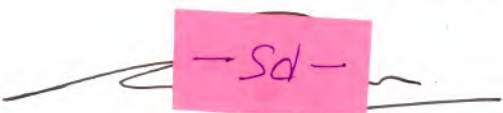
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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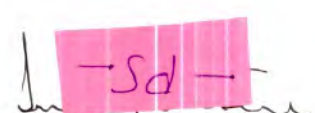
	For the Petitioner (s) :	None		
	For the Respondent (s) :	None		

ORDER

A communication has been received from the IBBI proposing the name of Shri Kanti Mohan Rustagi, Regn No.:(IBBI/IPA-002/IP-N00097/2017-18/10240), C-9/9177, Vasant Kunj, South West, Delhi-110070, Email: kanti.rustagi@patanjaliassociates.com, Mobile No. 9871306829 as the IRP in this case. His appointment is confirmed.

The same be communicated to the parties as well as to the IRP by the Bench Officer. IRP shall cause publication and take such acts as are necessary and file his report within the statutory period.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)